

correct that the employees of the New Delhi Municipal Corporation are on the strike for the last 11 days. The hon. Member has raised an important issue and the government, through the concerned Ministry would take proper steps immediately regarding this (*Interruptions*)

SHRI L K ADVANI (New Delhi) It is a very serious issue as the people in this area are facing acute shortage of water. I would like to insist on the government to give details of the action taken in this regard to the House before its adjournment in the evening (*Interruptions*)

[*English*]

MR SPEAKER I will come to you. I do not know why you are standing. Please sit down.

[*Translation*]

SHRI RAM VILAS PASWAN (Hajipur) Mr. Speaker, Sir, thousands of Adivasis are on the Dharana for the last two days because they have been displaced due to the Narmada Project. Their problem is acute one as most of the projects are undertaken on their lands but they are neither rehabilitated anywhere nor given adequate representation in those projects. The Adivasis from the different corners of the country have reached here to demonstrate in favour of their demands. In this regard I have moved an adjournment motion in the House. So, I request the Government to consider the problems of the Adivasis (*Interruptions*)

[*English*]

SHRI LOKANATH CHOUDHURY (Jagatsinghpur) Sir, there were floods in Ganjam district of Orissa on 4th of November affecting 10 lakhs of people in 19 blocks. The magnitude of devastation is such that there was no comparison in this century. By words you cannot describe the miseries of the people. Hundreds of villages have been completely washed away, uprooting the very existence of the people living there. The river changed its course and all the constructions

that were there in those areas from 1857 to till today have all been destroyed. 10 lakhs of people are today lying under the sky and the problem has become serious. The State Government by the time of this flood have already exhausted all relief funds for other calamities which engulfed the State earlier. The Central Government and the Prime Minister visited. And then, Shri Rajiv Gandhi has also visited. But the people are not getting any help from the Centre. So far the Centre has not treated this calamity as a rare case. Unless the Centre comes to the help of the State Government, it will be impossible to rehabilitate the people. Thousands of children are without food. Never the history has seen such destruction due to floods. Unfortunately, the national Press also has not given proper publicity to it.

I therefore, want that it should be discussed in this House. I have given a notice under rule 193. Andhra cyclone was discussed here. This may also be discussed so that the whole country should know what misery the people have been suffering in this part of the country.

Mr. Speaker, I want an assurance from you that this matter should be discussed in the House.

MR SPEAKER You have had your say. Now please sit down.

PROF. P. J. KURIEN (Mavelikara) I would only like to submit that the issue raised by my colleagues, namely Mr. Kamal Chowdhury and Mr. Harish Rawat should not be brushed aside.

MR SPEAKER They have raised about NDMC workers only.

PROF. P. J. KURIEN It is important because it involves the question of life of our people.

The previous Government has grounded A-320 aircrafts and the then Minister of Civil Aviation has said, they do not want to risk the life of the people and therefore they have grounded the aircraft. Now, this Government